



01.05.2000 Present: Mr.N.Dass Gupta for the plaintiff  
with plaintiff in person.

IA 3460/2000 & S.1375/98

This is an application on behalf of both  
the parties, under Order XXIII Rule 1 read with  
Section 151 of the Code of Civil Procedure, 1908,  
praying for withdrawal of the suit.

Accordingly, the application is allowed.  
The suit is dismissed as withdrawn.

In view of the above, the suit &  
application stand disposed of.

May 01, 2000  
JK

  
MUKUL MUDGAL, J.